INSTRUCTION NO. 15 /2020-CUSTOMS

F.No.401/25/2020-Cus.III
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Single Window Project)

Room No. 229, North Block, New Delhi
Dated: 24.07.2020

To,

All Principal Chief Commissioners/Chief Commissioners of Customs/Custms (Preventive)
All Principal Chief Commissioners/Chief Commissioners of Customs & Central Taxes, GST
All Principal Commissioners/Commissioners of Customs/Custms (Preventive)
All Principal Commissioners/Commissioners of Customs & Central Taxes, GST

Subject: Mandatory Testing and Certification of Telecommunications Equipment (MTCTE) – Reg.

Madam/Sir,

Kind attention is drawn to notification No. TEC/01/2017-TC dated 23.06.2020 issued by the DDG (TC), Ministry of Communications, Telecommunication Engineering Centre, Department of Telecommunication on the mentioned subject (copy enclosed). The operative part of para 1 of the notification dated 23.06.2020 is reiterated below:

“1. Telecommunication Engineering Centre has notified that testing and certification for telecommunications equipment under phase-II of Mandatory Testing and Certification of Telecommunications Equipment (MTCTE) regime as provisioned in India Telegraph (Amendment) Rules 2017, shall be mandatory w.e.f. 1st Oct 2020:

   i. Transmission Terminal Equipment (SDH Equipment, Multiplexing Equipment).
   ii. PON family of Broadband Equipment (PON ONT, PON ONU and PON OLT)
   iii. Feedback Device”

2. Suitable instructions may be issued for mandatory compliance by the departmental officers and the trade.

3. Any issues faced in implementation of this instruction may be brought to the notice of the Board.

Encl: As above.

(Babu Lal Meena)
Deputy Commissioner,
Single Window Project, Cus.III
Notification

No. TEC/01/2017-TC

Dated: 23-06-2020

Sub.: Mandatory Testing and Certification of Telecommunications Equipment (MTCTE)

In continuation to this office notification No. TEC/01/2017-TC dated 4th July 2019, it is hereby notified that testing and certification for following telecommunications equipment under phase-II of Mandatory Testing and Certification of Telecommunications Equipment (MTCTE) regime as provisioned in Indian Telegraph (Amendment) Rules 2017, shall be mandatory w.e.f. 1st Oct 2020:

1. Transmission Terminal Equipment (SDH Equipment, Multiplexing Equipment)
2. PON family of Broadband Equipment (PON ONT, PON ONU and PON OLT)
3. Feedback Device

2. Applications for testing and certification of telecommunications equipment under phase-II of MTCTE, as mentioned in para 1, shall be acceptable on MTCTE portal w.e.f. 25th June 2020. However, for sale, import or use of these telecom equipment in India, such certification shall become mandatory w.e.f. 1st October 2020.

3. Schedule for mandatory testing and certification of remaining equipment shall be notified subsequently.

This issues with the approval of competent authority.

(Akhilesh Kumar Sr.G, Ia)
DDG (TC)

Copy to:
1. PPS to Secretary (T)
2. PPS to Member (s)/ Member (F)/ Member (F)/DG (Telecom)
3. Addl. Secretary (T), DoT
4. Advisor, TEC/All DDGs, TEC
5. JS (Customs), CBIC
6. DDG (IC)/DDG (Security)/ DDG (NT)/DDG(IT), DoT